

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4169
ANSWERED ON:06.12.2010
CHECK DAMS UNDER MGNREGS
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of check dams constructed under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country;
- (b) the number of check dams which are unfit for use;
- (c) whether the Government has devised monitoring and regulatory checks to ensure the quality of works constructed under the MGNREGS programme; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a)&(b): Construction of check dams is one of the modes of water conservation and water harvesting which is a first priority permissible activity under Mahatma Gandhi NREGA. The Ministry however, does not maintain the number of check dams constructed under Mahatma Gandhi NREGA.
- (c)&(d): With a view to check the quality of works constructed under the act, the Ministry has devised the following mechanism:
 - (i) Technical manuals on Watershed, NRM and Forestry have been prepared and circulated to all the States.
 - (ii) For gap filling and value addition, joint Convergence Guidelines of Mahatma Gandhi NREGA with the on-going schemes of different Ministries have been prepared and issued.
 - (iii) National Institute for Rural Development (NIRD) has been assigned to do census of works.
 - (iv) It is proposed to take up independent Quality audit of Mahatma Gandhi NREGA works
 - (v) For better quality and project approach on individual land, a Working Group has been set up.